

[Print](#)**Defective Case Register from 2025-10-13 to 2025-10-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/40584/2025	SAROJ KUMAR JEE,A.G.A	2025-10-13	1.Court Fee Rs-12/- payable Rs-2/- paid Rs-10/- to be paid.
2	D-WA/40610/2025	AISHWARYA DASH,A.G.A	2025-10-13	Address of the Honble court wrongly furnished
3	D-WA/40164/2025	DEBARAJ MOHANTY,A.G.A	2025-10-13	1. Authentication fee due on the Appellate Court Judgement Rs 3/-NOT PAID
4	D-WP(C)/41252/2025	PRASANNA KUMAR RATH (1)	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-WP(C)/41349/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration
6	D-WP(C)/40663/2025	SANTOSH KUMAR DWIVEDY	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-WP(C)/40677/2025	SAILESH DAS	2025-10-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
8	D-WP(C)/41368/2025	PRABIN DAS	2025-10-13	1. Paragraph no. not correctly furnished in the petition. 2.Page no.94 not neat and legible.
9	D-WP(C)/41345/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration
10	D-WP(C)/41347/2025	UMAKANT SAHOO	2025-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration. 2.Page no.14 not neat and legible
11	D-ABLAPL/31150/2025	PRAVASH CHANDRA JENA	2025-10-13	C.T. No. mentioned in Para 1 not tally with prayer
12	D-ABLAPL/31156/2025	SIDDHARTH GOUTAM DAS	2025-10-13	Name of the Informant appearing in Synopsis and Para 2 be redacted.
13	D-WP(C)/41004/2025	RAMESH KUMAR SAHU	2025-10-13	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of recall petition vide annex-4 not tally with Index.D.Fee of Rs.64/- not paid in the v.nama.D.C.Fee of Rs.6/- not paid
14	D-WP(C)/41012/2025	FALGUNI RAJGURU MOHAPATRA	2025-10-13	Paragraph not mentioned in the affidavit and also I.A
15	D-WP(C)/41016/2025	SOUMYA JYOTI BISWAL	2025-10-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-WP(C)/40999/2025	BIKRAM PRATAP DAS	2025-10-13	Page 24 and 25 not neat.Page 42 not found.
17	D-WP(C)/41010/2025	SATYAJIT MUKHERJEE	2025-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 16 not neat.Paragraph not correctly mentioned in the I.A of the affidavit.
18	D-BLAPL/31191/2025	PRADEEP KUMAR PRADHAN	2025-10-13	i) Paragraph no. mentioned in declaration of the Affidavit not correct.
19	D-RPFAM/41420/2025	BISWAJIT SAHOO	2025-10-13	not in appeal format further SR
20	D-WP(C)/40929/2025	SIDHESWAR MALLIK	2025-10-13	1.Dist- Balangi mentioned in the affidavit and in I.A.does not tally with the cause title.2.Annex-2 not neat and legible
21	D-BLAPL/31184/2025	DURGAPRASAD SANGRAMJIT MALLICK	2025-10-13	i)paragraph no. mentioned in the declaration of the affidavit not correct
22	D-BLAPL/31154/2025	SOUMYA RANJAN DAS	2025-10-13	1. The name of the petitioner mentioned in Affidavit is not correct
23	D-RPFAM/41385/2025	BISWA PRAKASH DHAL	2025-10-13	date of judgement in correct in index and book mark good ground not furnished
24	D-BLAPL/31185/2025	BIJAYA KUMAR RAGADA	2025-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Date of Rejection order not correct in Date Chart.ii)For fruther SR
25	D-WP(C)/41400/2025	SANTOSH KUMAR NANDA	2025-10-13	1. Deficit court fee of Rs.10/- and Welfare fee of Rs 50/- not paid on V.Nama
26	D-WP(C)/41397/2025	ALOK KUMAR MOHAPATRA	2025-10-13	1. Page nos. 15 and 16 not neat and legible.
27	D-WP(C)/41352/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration
28	D-WP(C)/40618/2025	PRABIR KUMAR PRADHAN	2025-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure 3 and 4 mentioned not proper.Paragraph not correctly mentioned in the affidavit.Page 13 not neat
29	D-BLAPL/31190/2025	GAGAN BIHARI SINGH	2025-10-13	i) Prayer portion of the petition mentioned as Anticipatory bail not correct.ii)L.A.A.W.S. of Rs. 10/ not paid
30	D-WP(C)/40560/2025	SIDHARTH SANKAR MOHAPATRA, S.P.C	2025-10-13	Page 64 not neat
31	D-WP(C)/40562/2025	ASWINI KUMAR DASH	2025-10-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid.
32	D-BLAPL/31171/2025	BIRENDRA KUMAR PARDHI	2025-10-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Page No.12 is not correctly placed i.e.up side down. 2. The name of the Lower Court mentioned in the Cause Title and prayer and last para of the rejection order does not tally
33	D-ABLAPL/31175/2025	SUBODH KUMAR MOHANTY	2025-10-13	Annexure 1 page 8 not marked
34	D-ABLAPL/31158/2025	RABI NARAYAN BEHERA	2025-10-13	GR Case No. mentioned in Synopsis, Date Chart Subject matter of Cause Title Para 1 and Prayer not correct
35	D-CRLMC/30167/2025	MOHAMMED RIAZ	2025-10-13	1.As per impugned order under Annexure-3 the name of the Lower court not reflected in the cause title.
36	D-ABLAPL/31245/2025	PANCHANAN PANIGRAHI	2025-10-13	i) Page no. 10 not legible
37	D-ABLAPL/31233/2025	PABITRA KUMAR DUTTA	2025-10-13	i) Page15 not legible
38	D-BLAPL/31168/2025	BIRENDRA KUMAR PARDHI	2025-10-13	1. The name of the Lower Court where the case is pending as mentioned in the Cause Title petition and prayer portion does not tally with that of last para of the rejection order
39	D-WP(C)/40608/2025	LAXMINARAYAN PATEL	2025-10-13	8-CAUSE TITLE NOT IN ORDER.
40	D-WP(C)/41840/2025	ABHISEK AGARWAL	2025-10-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 146 147 150 152 155 161 550.551 555 568 571 578 and 579 not neat.
41	D-WP(C)/40785/2025	JAYASANKAR MISHRA	2025-10-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page nos. 26 27 31 to 37 and 55 are not neat .
42	D-CONTC/39381/2025	ADV.	2025-10-13	1) Page no. 11 not related in wpc(TAC) 59 Of 2016.
43	D-WP(C)/40821/2025	BHABA RANJAN KAR	2025-10-13	Dist not mentioned in the address of op. parties and page nos. 17 and 18 are partially neat
44	D-CONTC/41333/2025	KEDAR CHANDRA SARANGI	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-ABLAPL/31273/2025	JAGABANDHU SAHU	2025-10-13	.Receipt Showing Serv.copy To Vigilance not Filed. page no.9 not neat.
46	D-WP(C)/41365/2025	BIJAY PANDA	2025-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the deponent on affidavit does not tally with declaration in the petition and I.A.
47	D-WP(C)/41047/2025	BISWAJIT PASAYAT	2025-10-13	Page 34 and 40 not neat.
48	D-WP(C)/41133/2025	SABYASACHI PANDA	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

49	D-WP(C)/41350/2025	UMAKANT SAHOO	2025-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration
50	D-WP(C)/41121/2025	SANKET KANUNGO	2025-10-13	GROUPS and GOOD GROUPS certificate not furnished in Petition
51	D-ABLAPL/31182/2025	SURESH KUMAR PANDA	2025-10-13	1. Annexure 1 not page marked and not properly page marked in the Index. 2. Name of the Deponent mentioned in the Declaration of Affidavit not correct.
52	D-ABLAPL/31157/2025	RAKESH KUMAR MALLICK	2025-10-13	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED In Index synopsis and Date Chart not in proper order and page marking be rectified accordingly
53	D-WP(C)/41353/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration.
54	D-WP(C)/41299/2025	DEEPALI MAHAPATRA	2025-10-13	paragraphs not properly mentioned in declaration of affidavit
55	D-ABLAPL/31240/2025	PABITRA KUMAR DUTTA	2025-10-13	i) Age of the petitioner in the cause title not tally with Affidavit.ii) page no. 14 not legible.iii) Page no 10 to 14 not properly scanned.
56	D-WP(C)/41107/2025	JUGALA KISHORE PANDA	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.
57	D-ABLAPL/31176/2025	BIDESHI KUMAR GHADEI	2025-10-13	1. Reference certificate not proper. 2. Annexure 1 page 8 not legible.
58	D-WP(C)/41302/2025	BIGYAN KUMAR SHARMA	2025-10-13	page no.17 partially neat.
59	D-ABLAPL/31186/2025	BISWORANJAN SWAIN	2025-10-13	1. Marking of Synopsis and Date Chart as Appendix 2 and 1 not proper. 2. Annexure 2 page 18 not legible
60	D-WP(C)/41354/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration.
61	D-BLAPL/31179/2025	BIJAYA KUMAR RAGADA	2025-10-13	i) Annexures are not correctly marked in petition
62	D-WP(C)/41355/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration.
63	D-WP(C)/41635/2025	AMIT KUMAR NATH	2025-10-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50 /- not paid
64	D-WP(C)/41351/2025	UMAKANT SAHOO	2025-10-13	1. Paragraph no. not correctly furnished on declaration
65	D-WP(C)/41037/2025	SUKANTA KUMAR NAYAK (2)	2025-10-13	Page 64 not neat

66	D-CMAPL/37172/2025	ADV.	2025-10-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Period of Delay 169 days 2. Authentication fee due on the Appellate Court Judgement Rs Rs 2.25/-Payable Rs-2/- paid. Rs-0.25/- to be paid.
67	D-WP(C)/40829/2025	BHABA RANJAN KAR	2025-10-13	1. As per Index Annexure-8 not filed
68	D-CRLMC/30908/2025	PRONROY MOHANTY	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of annex-1 not filed.
69	D-CONTC/38731/2025	ADV.	2025-10-13	Annexure numbers not correctly furnished in third line at page no.9.
70	D-CONTC/38054/2025	LAXMI PRASAD DWIVEDY	2025-10-13	1.Period of Delay 74 days Cause title of wp(c) no. 10188 /2024 to be filed . put up for further SR.Limitation petition to be filed.
71	D-CRLMC/30903/2025	BRAJA KISHOR PANDA	2025-10-13	1. Lower court name not correctly furnished in the petition.
72	D-CRLMC/29997/2025	ARJUNA CHARAN BEHERA	2025-10-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
73	D-WP(C)/40780/2025	TANMAY MISHRA	2025-10-13	Age of petitioner no.7 not mentioned
74	D-WP(C)/41256/2025	PRASANNA KUMAR RATH (1)	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-WP(C)/41593/2025	CHANDAN KUMAR MOHANTY	2025-10-13	Page no.15 to 19not neat
76	D-WP(C)/41136/2025	PRAVAT KUMAR NAYAK	2025-10-13	Page 27 and 29 not legible
77	D-WP(C)/41789/2025	AMIT KUMAR NATH	2025-10-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED H.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
78	D-WP(C)/40570/2025	JITENDR KUMAR MISHRA	2025-10-13	Page 23 24 25 29 and 30 not partial neat.
79	D-CRLMC/30469/2025	BIKRAM KESHARI MOHANTY	2025-10-13	1. Annexure number not correctly furnished in cause title and prayer of the I.A. petition. 2. Prayer of the CRLMC not correctly furnished.3. Petitioner Sl.number not correctly furnished in 1st line of the Declaration. 4. PS case number not correctly furnished in synopsis and para no.5 of the petition
80	D-WP(C)/40827/2025	BHABA RANJAN KAR	2025-10-13	.Petition not correctly addressed to Honorable Court 1. As per index Annexure-8 not filed.2. Date of order under Annexure-8 does not tally with Index and para-14 of the petition.

81	D-WP(C)/40563/2025	HANU BHASKAR	2025-10-13	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.Fee of Rs.18 not paid.Page 94 and 95 not neat.Date not mentioned in the v.nama.D.Fee of OSBC Rs.50/- not paid.Serial no 4 in the I.A of the affidavit not correctly mentioned and paragraph not correctly mentioned.
82	D-WP(C)/41198/2025	UMA CHARAN MISHRA	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Adv.cleark w.f.fee Rs.15.00 and Rs.2.00 not paid in V.Nama.
83	D-ARBA/41309/2025	JAGAJIBAN PRADHAN	2025-10-13	1.Period of Delay 153 days delay 2. Nomenclature not correctly furnished Sl. no.3 in Index 3. Date of order not correctly furnished in cause title and para no.1
84	D- BLAPL/31120/2025	SUNIL KUMAR PANDA	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION .Petition not correctly addressed to Honorable Court i) Age of the petitioner mentioned in cause title not tally with Rejection order
85	D- CRLMC/30819/2025	RAMESH CH. BEHERA	2025-10-13	1. Name of the opp. party not mentioned in V.nama
86	D-WP(C)/40834/2025	BHABA RANJAN KAR	2025-10-13	1. True copy of the order rejection letter dtd.24.02.2024 under Annex-8 not filed as per the Index
87	D-WP(C)/41581/2025	KARUNAKAR RATH	2025-10-13	D.C.fee of Rs.102/- to be paid in cause title
88	D- MACA/40906/2025	SUSANT KUMAR MOHANTY	2025-10-13	date of judgement and MAC case no not tally with judgement totally petition furnished different no and date .further SR
89	D- MACA/41502/2025	SOMNATH ROY	2025-10-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
90	D-WP(C)/40852/2025	LINGARAJ SARANGI	2025-10-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Name of the father(Petitioner no.35) not Furnished.2.D.C.Fee of Rs.204/- to be paid on C.T
91	D-WP(C)/41841/2025	ABHISEK AGARWAL	2025-10-13	Page nos.146 147 150 152,155 161 550 551 555 568 571 578 and 579 not neat.
92	D-FAO/41202/2025	NITISH KUMAR MISHRA	2025-10-13	C.COPY/FREE COPY OF IMPUGNED ORDER NOT FILED PUT FOR SR AFTER FILING THE SAME

93	D-CMAPL/40461/2025	MOHAMMED FARADISH	2025-10-13	1.Period of Delay 446 days 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
94	D-BLAPL/31123/2025	SUNIL KUMAR PANDA	2025-10-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION .Petition not correctly addressed to Honorable Court i)H. C. B .A. M. W .S. of RS 50/ not paid in each of the vakalatnama. ii) Annexure 1 and 2 not mentioned in the petition
95	D-CMAPL/37161/2025	ADV.	2025-10-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. Authentication fee due on the Appellate Court Judgement Rs 2.25/- payable.Rs-2/- paid Rs-0.25/- to be paid
96	D-CMAPL/32870/2025	ADV.	2025-10-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. C. copy of impugned order not filed. i) Full address of the op. parties not furnished. ii) Reference certificate not furnished. iii)Put up for SR reg. calculation of limitation after filling of true copy of impugned order as per order dtd. 10.10.2025.
97	D-RSA/37523/2025	AMIT PRASAD BOSE	2025-10-13	1. Authentication fee due on the Copy of Trial Court Judgement Rs.02/- Not Paid 2.R-9 not mentioned in the memo of Appeal.
98	D-WP(C)/40847/2025	GOPINATH MISHRA	2025-10-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page Nos.15 16 are not legible.
99	D-BLAPL/31134/2025	TAPAN MISHRA	2025-10-13	1. Subject code is not correctly mentioned in Cause Title Synopsis Date chart Index and A.Slip. 2.Annexure 2 is not attested. 3. Age of the petitioner mentioned in Cause Title does not tally with that of rejection order.
100	D-CONTC/38676/2025	PRATAP KUMAR BEHERA	2025-10-13	Hologram of Rs.50/- not affixed on V.nama
101	D-WP(C)/41335/2025	KARUNAKAR RATH	2025-10-13	1.Petition and Annex-6 not properly page marked.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
